

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 45-JK (LD) of 2022
DATED:- 06 - 01 - 2022

Sanction is hereby accorded to the appointment of Officer's of Animal/Sheep Husbandry and Fisheries Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 06 - 01 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Animal/Sheep Husbandry and Fisheries Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

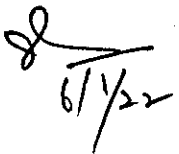


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.45 --JK(LD) of 2022 dated 06.01.2022

S No.	Title of the Case	OIC
1	OWP No. 25/2009 titled Kuldeep Kumar Mahotra & Ors Vs State of J&K and Ors	Sh Mohib Ali Bukhari, Under Secretary to Government, Animal Sheep Husbandry and Fisheries Department
2	CCP(S) No. 81/2021 in WP(C) No.3876/2019 titled Javid Ahmad Shah Vs Navin Kumar Choudhary and Ors	Sh. Mohammad Shafi Wani, Assistant Director Fisheries, District Baramulla
3	CCP(S) No. 305/2011 in SWP No. 2836/2011 titled Peer Mudasir vs Navin Kumar Choudhary	
4	CCP(S) No. 306/2021 in SWP No. 1337/2011 titled Bilal Ahmad Bukhari Vs Navin Kumar Choudhary	
5	CCP(S) No. 188/2021 in OWP No. 603/2017 Inhabitants of Tregam Badinambal titled Ab Razaq Ganai vs State Inhabitants of Tregam Badinambal	Sh. Muneer Ahmad Wani, Assistant Director Fisheries District Bandipora
6	SWP No. 2704/2017 titled Majid Hussain Wani Vs State	Sh. Sajad Hussain Dar, Assistant Director Fisheries Kupwara
7	WP© No. 1379/2021 titled Mohammad Ashraf Ganaie Vs UT of J&K and Ors	
8	O.A no. ---/2021 titled Anu Bala vs UT of J&k and Ors	Sh. Muzaffer Mehraj Mintoo, Assistant Director Fisheries, District Samba
9	CCP(S) No. 83/2021 titled Nazir Ahmad Ganaie Vs Navin Kumar Chowdhary and Ors	Sh. Abdul Ahad Mir, Assistant Director Fisheries District Srinagar
10	WP(C) No. 1699/2021 titled Mohammad Yousuf Lone Vs UT of J&K and Ors	Sh Mohammad Sidiq Choh, Assistant Director Fisheries District Kulgam
11	O.A No. ---/2021 titled Basher Ahmad Rather Vs UT of UT of J&K and Ors	
12	T.A No. 61/3135/2020 titled Gopal Krishan Vs UT of J&K and Ors	Gh Mohi Ud Din Wani Dy. Director Fisheries (Central) Srinagar


6/1/22